

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

7.

CP(IB)-608(MB)/2018

CORAM:

SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **04.03.2019**

NAME OF THE PARTIES:

Vishwanath Industries

v/s.

Gammon India Ltd.

SECTION: 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016.

ORDER

1. Owing to paucity of time, by order of the Bench, matter is adjourned to
10.04.2019.

Sd/-

**M.K. SHRAWAT
Member (Judicial)**

04.03.2019
Pvs=